250 Written Answers to

on 1st April, 2017 for management of relief necessitated by notified natural disasters in the affected areas.

The subject of flood management being under purview of the States, the schemes for flood control are formulated and implemented by concerned States as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas. A total of 222 projects with an estimated cost of ₹ 109.34 crore of State of Manipur was approved and included under Flood Management Programme (FMP) and an amount of ₹ 90.70 crore has been released as Central assistance to Government of Manipur during XI and XII Plan.

Permanent unit of NDRF in Manipur

2646. SHRI K. BHABANANDA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of works done by NDRF in connection with the flash floods in the lmphal valley, the development of huge cracks in Kangpokpi, devastation by cyclone Mora and landslides in National Highways in Manipur;

(b) whether there is any permanent unit of NDRF in the State, if so, the details thereof;

(c) if not, whether Government would set up a permanent unit in the State in view of frequent disasters and movement bottlenecks, if so, the details thereof and if not, the reasons therefor; and

(d) the precautionary measures, projects and programmes to fight calamities in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The primary responsibility for responding to the situation during disaster lies with the State Government. NDRF responds in case of major disasters beyond the coping capacity of the State. However, NDRF teams were kept on the alert position in consultation with State Authorities.

Regarding earth crack and sinking of land at Kalikhola village in Kangpokpi, an expert team of National Disaster Management Authority (NDMA) visited affected site and submitted a report including precautionary measures to the State Government and local administration.

(b) and (c) No Sir. The State of Manipur is within the Area of Responsibility (AOR) of 12th Battalion of NDRF located at Doimukh, Arunanchal Pradesh.

Written Answers to

(d) The recommendations of the Expert Committee of NDMA have been communicated to the State Government of Manipur for appropriate action.

Relocating agricultural labourers from Agriculture to Industries

†2647. CH. SUKHRAM SINGH YADAV: SHRIMATI CHHAYA VERMA: SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the success rate achieved by the Ministry towards relocating the agricultural labourers from agriculture to industries during the last three years;

(b) the details of steps taken by the Ministry to arrest the trend of unemployment and joblessness;

(c) whether it is a fact that the schemes/programmes of Government have proved to be a failure on employment front; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) In order to provide social security benefits to the workers in the unorganised sector including agricultural labourers the Government has enacted the Unorganised Workers' Social Security Act, 2008. The 2008 Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. The social security schemes available for the agricultural labourers and being implemented by the Ministries/departments of Government of India as listed in Schedule I of the Unorganised Workers' Social Security Act, 2008.

Further, the Central Government is implementing the Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana for all citizens especially targeting unorganised workers including agricultural labourers.

(b) to (d) Central Government is implementing a credit-linked subsidy programme named Prime Minister's Employment Generation Programme (PMEGP) since 2008-09 with Khadi and Village Industries Commission (KVIC) as nodal agency at the national

† Original notice of the question was received in Hindi.